

C. A. T. Bench, JAIPUR

Date of Order	M.P. No. 242/93.	Orders
21.4.93.	Mr. J.H. Naushik, counsel for applicants. M.P. is allowed and the petitioners are permitted to file joint application. <i>C.K. Srivastava</i> (G.K. Srivastava) J.M.	<i>Pravin</i> (B.B. Mahajan) A.M.
<i>Recd</i> <i>On</i> <i>17/5</i>		<i>Copy sent to the app.</i> <i>General & conf. met on</i> <i>vide 3391</i> <i>Date 19-5-93</i> <i>G</i>